GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.565

TO BE ANSWERED ON THE 26TH FEBRUARY, 2016

SHARING OF SENSITIVE INFORMATION

565. DR. SUNIL BALIRAM GAIKWAD:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI GAJANAN KIRTIKAR:

SHRI SUDHEER GUPTA:

SHRI BIDYUT BARAN MAHATO:

KUNWAR HARIBANSH SINGH:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether some defence personnel were arrested for sharing sensitive details on social media and if so, the details thereof including any action taken against such personnel;
- (b) whether the Government has issued any advisory of digital doøs and donøts to defence personnel and their family members;
- (c) if so, the details thereof; and
- (d) the other steps taken by the Government to check the misuse of sensitive details pertaining to defence services?

ANSWER

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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- (a) During last two years, two personnel each from Army & Air Force were arrested for sharing sensitive information on social media. Air Force personnel have also been dismissed from service.
- (b) to (d): Comprehensive advisories on digital do's and don'ts have been issued to defence personnel and their family members.

Armed Forces have exclusive secure networks which are air-gapped and physically segregated from public networks. Awareness drive on threats from social media and internet are being undertaken to sensitize defence personnel. Cyber security drills are also carried out to validate the capabilities of the designated cyber agencies.
